

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.NO. 599/92

Monday, the 15th day of November, 1993.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. J Ramachandran, Commission Bearer, KK Express, Batch No.10, Trivandrum Central.
2. A Manikantan Chettiar, Commission Bearer, KK Express, Batch No.10, Trivandrum Central.

...Applicants

By Advocate Shri P Sivan Pillai.

Versus

1. Union of India, through the General Manager, Southern Railway, Madras.
2. The Chief Commercial Superintendent, Southern Railway, Madras-3.
3. The Divisional Personnel Officer, Southern Railway, Trivandrum-14.
4. The Divisional Commercial Superintendent (Catering), Southern Railway, Trivandrum-14.

...Respondents

By Advocate Smt Sumathi Dandapani.

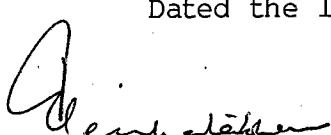
O R D E R

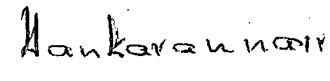
CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Learned counsel for respondents has filed a reply statement, and averred that the Labour Court had been moved for some of the reliefs, and that this application should be dismissed for suppressing this fact.

2. We do not propose to go into this matter as learned counsel for applicants seeks leave to withdraw the application. Leave is granted and application is dismissed as withdrawn. No costs.

Dated the 15th day of November, 1993.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN